

Declaration of Assets and Liabilities

Year 2021

I, Rajesh Kumar Tiwari, son/daughter/wife of Sri Narayan Pd. Tiwari

aged 47 years, belonging to Government

service and presently working as Bihar Legislative Assembly (Security Guard)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBI S. A/c NO - 108944852	32000/-	Binita Kumar	Phachi Tiwari	Phiyashy Tiwari	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Joint SBI A/c A/c NO - 1089448638 Am - 13000/-	SBI A/c NO - 20491549837 Amount - 5000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Shares - skyway - city - 1790 (port - folio)	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Post off. A/c NO - 371878989 Amount - 2000/-	LIC (Binita Kumar) POL. NO - 51829360 Prem. - 24020	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Pass x PRO motor cycle	—	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	—	Binita Kumar Gold - wt. 44.84 gm. value - 1.5 Lakh	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	—	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

राजेश कुमार तिवारी

05.02.2021

डा. व. (ए. ए. ए.)

5/02/21

श्री राजीव
नारायण
5-2-2021

1485
06/02/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	पुत्रक पानि 01 एड	बिनीता कुमारी	पानी - तिवारी	मिर्जासु - तिवारी	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1338.89 52.44 पानी - 60, 000 - पानी - 1831 पानी - 2.556 मिमी - 1.60 लाख	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Patna (BVM)	4,00,000 (Rupees)
	(ii) Loans from financial institutions	LIC, Patna	1,00,000 (Rupees)
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

रजेश कुमार तिवारी

05.02.2021

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - AJPT64778	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

✓ GPF/CPF/PRAN No. :-

PTS/BLA - 1111

Gender :-

M (M/F)

Date of Birth :-

0 2 0 1 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY (Security Guard)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

B. DEONHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature राजेश कुमार तिवारी

Name of Employee: Rajesh Kumar Tiwari

Designation: Security Guard

Department: Marshal Branch

Place: Patna

Date: 05.02.2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

राजेश कुमार तिवारी

05.02.2021